

APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex, Lodhi Road,
New Delhi -110003
Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 29th April, 2021

NOTIFICATION

In continuation of APTEL's notification dated 19th April, 2021 and in order to ensure the safety of the Hon'ble Chairperson, Hon'ble Members of the Tribunal, Members of the Energy Bar, APTEL staff and the litigants etc., the Competent Authority of the Tribunal is pleased to order that the Hon'ble Benches shall take up only part heard matters and urgent matters through VC and rest of the matters listed through VC before the Hon'ble Benches and Registrar Court from 03.05.2021 till 31.05.2021 shall be adjourned in the following manner.

Sl. No.	Date already fixed	Day	Next date of hearing	Day
1.	03.05.2021	Monday	19.07.2021	Monday
2.	04.05.2021	Tuesday	20.07.2021	Tuesday
3.	05.05.2021	Wednesday	28.07.2021	Wednesday
4.	06.05.2021	Thursday	29.07.2021	Thursday
5.	07.05.2021	Friday	30.07.2021	Friday
6.	10.05.2021	Monday	02.08.2021	Monday
7.	11.05.2021	Tuesday	03.08.2021	Tuesday
8.	12.05.2021	Wednesday	04.08.2021	Wednesday
9.	13.05.2021	Thursday	05.08.2021	Thursday
10.	17.05.2021	Monday	09.08.2021	Monday
11.	18.05.2021	Tuesday	10.08.2021	Tuesday
12.	19.05.2021	Wednesday	11.08.2021	Wednesday
13.	20.05.2021	Thursday	12.08.2021	Thursday
14.	21.05.2021	Friday	13.08.2021	Friday
15.	24.05.2021	Monday	16.08.2021	Monday

16.	25.05.2021	Tuesday	17.08.2021	Tuesday
17.	27.05.2021	Thursday	26.08.2021	Thursday
18.	28.05.2021	Friday	27.08.2021	Friday
19.	31.05.2021	Monday	06.09.2021	Monday

The Hon'ble Benches shall take up fresh urgent matters only on Fridays viz Court1 on Friday (morning) and Court2 on Friday (Afternoon). Further, a one page synopsis describing urgency shall be sent to Registry in all urgent matters sought to be listed before the benches.

It is further notified that physical filing in APTEL has been discontinued till further orders. Filing counter shall remain closed for all purposes. However, Registry shall accept the online filing via email in the manner prescribed vide notification dt. 16th April 2021 and the physical filing for the same be done within 15 days from opening of the filing counter of APTEL. Undertaking shall be filed accordingly. Once online filing is accepted the registry shall email the receipt which shall be quoted at the time of physical filing. In case the online filing is deficient, the Registry shall convey the deficiencies and online filing shall be accepted once the deficiencies are removed.

This notification issues with the approval of the Competent Authority of APTEL.

Sd/-
Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website